

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP No. 7/CB/2023, CA No. 50/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Srimanta Kumar Tripathy & Anr. -Vs- SS Mining & Infra Pvt. Ltd. & Ors.
Under Section	245 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Chittaranjan Panda, CA.

For Respondent (s)

Mr. Satya Smruti Mohanty, Adv. } R1 to R3
Mr. Swayamjit Rout, Adv }
Mr. Sarvavid Subash Pradhan, Adv }
Mr. Goutam Rai, Adv }
Ms. Gyaninee Nayak, Adv }
Mr. Pratyusha Mohanty, Adv }
Mr. Sambit Sekhar Moharana, Adv }
Mr. Saswat Kumar Acharya, Adv. }
Ms. S.Pholgu, Adv. }
Mr. Abhijeet Agarwal, Adv. }

ORDER**CP No. 7/CB/2023:**

Ld. Authorised Representative, CA, Mr. Chittaranjan Panda, appearing for the Petitioner. Ld. Counsel, Mr. S. S. Mohanty, appearing for the respondent Nos. 1 to 3. R4 is represented by Ld. Counsel, Mr. S. K. Acharya. There is no representation for R-5. Ld. Counsel, Mr. S. S. Mohanty requested further time extension to file a reply and stating that parties are in outstation, therefore, unable to file reply. Further, he represented that appeal preferred against the dismissal of the demurer application is slated to be listed before the NCLAT on 16.05.2024. At this juncture, Ld. Authorised Representative, CA, Mr. Chittaranjan Panda, opposed to grant any time extension since sufficient time already granted. At this juncture, considering the request of respondent counsel. Two weeks' time extended to file reply of R1 to R3 as final chance, i.e., on or before 08.05.2024, failing which the right to file reply of R1 to R3 shall stand forfeited on its own without warranting any further order. List the matter for hearing on 19.06.2024.

Sd

Sd

CA No. 50/CB/2023:

Both sides counsel present. Pleadings are completed. Since the prayer made in this application is also made in this application is also made in main CP. Hence, list the application along with main CP on 19.06.2024.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**